

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/37(CHE)/2023
NAME OF THE PETITIONER(S) : R Krishnamoorthy
NAME OF THE RESPONDENTS : Arjun Technologies (India) Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. Elayaraj Kumar through video conferencing mode.

Applicant is directed to explain maintainability of this application on the next date of hearing.

List the matter on **31.03.2023** for further hearing.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT